NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 07/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla

V/s.

M/s. Andhra Valley Power Supply & Ors.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act, 1956.

S. No. NAME DESIGNATION SIGNATURE

P. J. Gada Mr. Dharuka +
Parkins

Allocate

Laxmi Jenkins Advocate i/b

LAXMI Jenkins Advocate i/b

LAXMI Jenkins Advocate i/b

PRACTICE

for NOW ROZ

Order JILLA

Company Appeal No. 3 to 9/58/CLB/MB/MAH/2015

Since the Petitioner side has reported that there is some difficulty with the Advocate on record, at the petitioner side request, two weeks time is given for change of counsel with a direction that he should not take further adjournments.

List this matter for hearing on 25.11.2016

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)